

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/419/2021  
IN  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER : Sri Velagapudi Ramakrishnan  
The Jeypore Sugars & Distilleries Staff & workers union  
NAME OF THE RESPONDENTS : V Venkata Sivakumar (Liquidator)  
The Jeypore Sugars Co Ltd  
UNDER SECTION : Rule 11 of Nelt Rules, 2016

(33)

[IA/419/2021 IN CP/1307/IB/2018]

**ORDER**

Ld. Counsel Mr. Keerthikiran Murali for the Applicant and Learned CA Mr. V.Venkata Sivakumar for the Liquidator/Respondent are present.

This IA/419/2021 filed for urgent hearing stands **closed**.

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)

VS